

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of SEPTEMBER 2018

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
CIVIL CASES				
Regular First Appeal	30950	511	20	31441
Execution First Appeal	44	2	0	46
Regular Second Appeal	51112	504	619	50997
Execution Second Appeal	359	15	2	372
First Appeal from Order (MACT)	45653	396	511	45538
First Appeal from Order (Misc)	6294	107	45	6356
First Appeal from Order (Matrimonial)	1965	43	32	1976
Second Appeal from Order	355	12	3	364
Civil Revision	12567	822	591	12798
Civil Writ Petition	65772	3131	2495	66408
Letters Patent Appeal	3516	160	219	3457
Election Petitions	18	0	0	18
Recreminatory	1	0	0	1
Application in Election Petition	18	3	3	18
Probate	7	0	0	7
Matrimonial Reference	0	0	0	0
Income Tax Cases	2	0	0	2
Income Tax Appeals	1562	105	138	1529
Sales Tax Reference	3	0	1	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	19	2	1	20
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	32	1	0	33
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	23	0	3	20
Central Excise Cases	0	0	0	0
Central Excise Act	103	3	13	93
Interest Tax Appeals	0	0	0	0
Vat Appeals	234	37	21	250
General Vat Reference	0	0	0	0
Vat Revisions	5	0	0	5

Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	69	0	0	69
Civil Reference	5	0	0	5
Civil Original	14	0	0	14
Civil Contempts	4866	458	287	5037
Contempt Appeal Civil Petition	15	1	1	15
Arbitration Cases	416	34	9	441
Execution Liquidation	0	0	0	0
Company Appeals	50	0	1	49
Company Petitions	346	0	5	341
X-Objection	1956	55	9	2002
Transfer Application	543	114	64	593
Review Applications	1087	126	116	1097
Civil Suit - Original Side	1	0	0	1
Total of Civil Cases	229993	6642	5209	231426
CRIMINAL CASES				
Criminal Appeal - DB	12313	104	9	12408
Criminal Appeal - DB Acquital	685	6	0	691
Criminal Appeal - SB	39959	386	68	40277
Criminal Appeal - SB Acquital	544	14	3	555
Criminal Revision	14003	357	309	14051
Criminal Revision (Family)	708	61	74	695
Criminal Writ	323	99	81	341
Murder Reference	12	1	0	13
Contempt Appeals (Criminal)	27	1	2	26
Criminal Main Misc	27987	4978	5034	27931
Pet. U/s 378 (3&4)	6875	393	124	7144
Criminal Reference	2	0	0	2
Total of Criminal Cases	103438	6400	5704	104134
Total of Main Cases (Civil & Criminal)	333431	13042	10913	335560

Note: Institution includes 181 cases of Remand back and restored cases.